

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:478

ANSWERED ON:24.02.2011

JOB CARDS ISSUED IN GUJARAT

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the amount released under National Employment Guarantee Scheme to Gujarat during the last year;
- (b) whether job cards are not being given for the persons working in Gujarat neither these people are getting regular payment of wages nor employment allowances;
- (c) if so, details of the complaints received in this regard, State-wise; and
- (d) the action taken by the Government on these complaints?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): During the year 2009-10, a sum of Rs. 77729.70 lakh was released by the Ministry to Gujarat State under Mahatma Gandhi NREGA.
- (b): The Ministry has not received any complaint regarding job cards not being provided in Gujarat. However, 3 complaints each regarding non-payment of wages and delay in payment in Gujarat have been received. Mahatma Gandhi NREGA does not provide for payment of employment allowances. The workers are paid wages as per the wage rate under the Act and also on the basis of their work out put.
- (c): State-wise number of complaints relating to job cards not provided, non- payment of wages, under payments and delay in payments are given in the Annexure.
- (d): As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned States for taking appropriate action as per law. In complaints of serious nature, the Ministry deutes National Level Monitors to investigate the complaints. Reports of the NLMs are shared with the concerned State Governments for taking corrective action.